

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

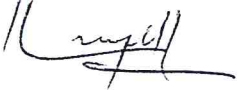

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/192/IB/2018
NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|-------------------------------------|------------------------|---|
| 1. | Kumarpal R Chopra | Counsel for Respondent |  |
| 2. | Rohan Rajasekaran +91 7358315589 | Counsel for Petitioner |  |

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 03.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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